

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Bibek Chaudhuri will take up the following case today i.e. on 21st August, 2026 at 12:45 P.M. in Court No. 15 (Main Building).

TO BE MENTIONED

1. CWJC/6022/2021	ANJANI KUMARI	RAVINDRA NATH DUBEY	LALIT KISHORE (AG)
SELECTION , SCHOO	VS THE STATE OF BIHAR AND ORS	PUNAM KUMARI	MADHAW PRASAD YADAW
			ANJANI KUMAR SINHA NO.1
			KAUSHAL KUMAR

Patna High Court
Dated, 21st August, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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